

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 12.10.2022 TO 17.10.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	26/08/2022	Company Appeal (IBC)	710102069662022		ATHENA INDIA HITECH COMPONENTS PRIVATE LIMITED VS MR. VIKAS GARG LIQUIDATOR OF M/S. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 42	12/10/2022	main case not link, contact to registry	Joshua Samuel/ Christopher
2	3/10/2022	Interlocutory Application (I.B.C)	710102081312022	COMPANY PETITION IB (IBC)/316(ND)2022	STATE BANK OF INDIA VS SPML INFRA LIMITED	Rule 11 of NCLT, 2016	17/10/2022	E- Stamp Paper Missing	VGC
3	4/10/2022	Interlocutory Application (I.B.C)	710102081372022	COMPANY PETITION IB (IBC)/236(PB)2022	INDIABULLS HOUSING FINANCE LIMITED VS VIVEK INFRACON PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/10/2022	please septate both file TA and IA	Arpit Singh Arora
4	23/09/2022	Interlocutory Application (I.B.C)	710102078122022	COMPANY PETITION IB (IBC)/448(ND)2022	H C JAIN PIPES PRIVATE LIMITED VS ADANI INFRA (INDIA) LIMITED	Application under any other provisions-IBC	17/10/2022	need to file additional	Sanjeev Beniwal
5	6/10/2022	Interlocutory Application (I.B.C)	710102082122022	COMPANY PETITION IB (IBC)/271(PB)2017	SURENDRA KUMAR GUPTA VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	17/10/2022	page numbering missing after 23 and 25 and 77,57,42 cut page and 125-128,296-300,310-311,323,329,331,335-337,342-344,346,360-363,365-378,397,418,430,516 not clear page	Harish
6	8/10/2022	Interlocutory Application (I.B.C)	710102082522022	COMPANY PETITION IB (IBC)/185(PB)2017	PRAVEEN DUA VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	17/10/2022	memo party missing in index and in application	Sh PRAVEEN DUA
7	30/09/2022	Interlocutory Application (I.B.C)	710102080332022		SURENDRA SINGH VS ANIL TAYAL RESOLUTIONAL PRROFESSIONAL M/S AVJ DEVELOPERS (INDIA) PRIVATE LTD.	Sec 60(5)	17/10/2022	main case not link need to sign on application on every pages conceal details missed after index	NIKITA C JAIN
8	8/10/2022	Interlocutory Application (I.B.C)	710102082512022	COMPANY PETITION IB (IBC)/22(PB)2018	INDU SHARAN VS SANJAY SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	17/10/2022	Address Not Match in Affidavit Page Missing Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Himanshu Chaubey
9	7/9/2022	Interlocutory Application (I.B.C)	710102072922022	COMPANY PETITION IB (IBC)/2144(ND)2019	ATUL JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	17/10/2022	section wrong or case type wrong please check pdf and technically address not match with affidavit	ANAND
10	7/9/2022	Interlocutory Application (I.B.C)	710102072912022	COMPANY PETITION IB (IBC)/2144(ND)2019	SHALINI JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	17/10/2022	;section wrong or case type wrong please check pdf and technically address not match with affidavit	ANAND
11	9/10/2022	Interlocutory Application (I.B.C)	710102082832022	COMPANY PETITION IB (IBC)/694(PB)2018	EMPLOYEE PROVIDENT FUND ORGANIZATION VS HARISH TANEJA R.P.	Sec 60(5)	17/10/2022	section wrong according pdf please choose rule-11 Pg-17 not clear affidavit not match with stamp paper	Kaushik Kumar Dey
12	28/09/2022	Interlocutory Application (I.B.C)	710102079412022	COMPANY PETITION IB (IBC)/900(ND)2020	K.R.INDUSTRIES VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	17/10/2022	DD not deposited Vakalatnama not correct as explained to the advocate. DOCUMENT NOT UPLOAD	Arijeet
13	3/10/2022	Company Application(Companies Act)	710102081242022	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	74. SANDRA KEITH FREESE DIRECTOR. VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	12/10/2022	memo party missed in index stamp paper and affidavit not match and both are not notarized Pg-78 cut need to true copy on every pages two application not allowed in singal pdf	Shubhi Agarwal
14	11/10/2022	Interlocutory Application (I.B.C)	710102083592022	COMPANY PETITION IB (IBC)/431(ND)2019	ANSHUL GUPTA VS RGTI INDUSTRIES LIMITED	Sec 60(5)	12/10/2022	stamp paper missing	RISHI
15	4/10/2022	Interlocutory Application (I.B.C)	710102081612022	COMPANY PETITION IB (IBC)/300(PB)2020	SANDEEP KUMAR VS AJIT GYAN CHAND JAIN	Sec 60(5)	12/10/2022	Please Merge One PDF Pg-9 to 25, 38 not clear	Abhijeet
16	11/10/2022	Interlocutory Application (I.B.C)	710102083602022	COMPANY PETITION IB (IBC)/268(ND)2021	HEMANSHU JETLEY RP VS AJIT GYAN CHAND JAIN	Rule 11 of NCLT, 2016	12/10/2022	102,104-105 not clear page and 103,106-107 translate to english	SWATI SALUJA

17	11/10/2022	Interlocutory Application (I.B.C)	710102083442022	COMPANY PETITION IB (IBC)/682(ND)2022	RAM CHANDER OMER VS NAFTOGAZ INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	12/10/2022	memo party missing	ASHISH
18	3/10/2022	Interlocutory Application (I.B.C)	710102081342022	COMPANY PETITION IB (IBC)/35(ND)2017	SARVESH KASHYAP LIQUIDATOR VS NAFTOGAZ INFRASTRUCTURE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	12/10/2022	wrong section and caste type wrong need to file IA, etc	Sameer
19	6/10/2022	Interlocutory Application (I.B.C)	710102082022022	COMPANY PETITION IB (IBC)/1397(PB)2019	SANJAY JAIN VS NARENDER KUMAR SHARMA	Sec 60(5)	12/10/2022	wrong section and caste type wrong need to file IA, etc contact to registry	Ayush Sharma
20	7/10/2022	Company Appeal (IBC)	710102082332022	COMPANY PETITION IB (IBC)/619(ND)2017	VENUS SAGAR GOSAIN VS SURINDER KUMAR	Sec 60(5)	12/10/2022	wrong section and caste type wrong need to file IA, etc contact to registry	Abhinayan Mishra
21	1/10/2022	Interlocutory Application (I.B.C)	710102080782022	COMPANY PETITION IB (IBC)/440(ND)2021	360 REALTORS LLP VS INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Sec 60(5)	12/10/2022	Pg-169,170, 172 to 190, volume wise index missed	Vaibhav
22	1/10/2022	Interlocutory Application (I.B.C)	710102080772022	COMPANY PETITION IB (IBC)/440(ND)2021	360 RISING ZEST REALTORS PRIVATE LIMITED VS INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Sec 60(5)	12/10/2022	application missed	Vaibhav
23	11/10/2022	Interlocutory Application (I.B.C)	710102083752022	COMPANY PETITION IB (IBC)/635(ND)2020	ABHISHEK GARG & ORS VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/10/2022	section wrong	Nithin
24	11/10/2022	Interlocutory Application (I.B.C)	710102083332022		ASHMEET SINGH BHATIA VS SACHIN SINGH	Rule 11 of NCLT, 2016	13/10/2022	main case not link and 22,24,26,28,36,38,40,42,44,46,49,132 not clear page and 138-141, cut page repeat objections	Sonam Sharma
25	11/10/2022	Interlocutory Application (I.B.C)	710102083462022	COMPANY PETITION IB (IBC)/139(ND)2021	PRAMOD KUMAR GUPTA VS REGISTRAR OF COMPANIES NCT OF DELHI	Sec 60(5)	12/10/2022	court fee missing 1 rs.	Deepak
26	2/10/2022	Interlocutory Application (I.B.C)	710102081052022	COMPANY PETITION IB (IBC)/440(ND)2021	360 REALTORS LLP VS INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Sec 60(5)	12/10/2022	Volume Wise Index Missing Affidavit in Address Not Match Page No. 973 , 2993, 3035, 3242, 3326, 3663, 3747, 3748, Page Not Clear	Vaibhav
27	1/10/2022	Interlocutory Application (I.B.C)	710102080812022	COMPANY PETITION IB (IBC)/635(PB)2021	MR. GAURAV MISRA VS INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Application under any other provisions-IBC	12/10/2022	incomplete document	SAIKRISHNA ASSOCIATES
28	11/10/2022	Interlocutory Application (I.B.C)	710102083712022	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Sec 60(5)	12/10/2022	Section Wrong According your Index and Section Not Mentioned in Index Pagination Wrong Arrange	KULDEEP
29	12/10/2022	Interlocutory Application (I.B.C)	710102083812022	COMPANY PETITION IB (IBC)/354(PB)2021	PRIYANKA CHOUHAN VS INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Application under any other provisions-IBC	14/10/2022	true copy missing and sign missing in annexure page	Priyanka Chouhan
30	11/10/2022	Interlocutory Application (I.B.C)	710102083392022	COMPANY PETITION IB (IBC)/1016(PB)2020	IDEA BUILDERS PVT LTD VS ANIL SINGH	Rule 11 of NCLT, 2016	17/10/2022	main case not link case type wrong affidavit verification wrong	MRINAL HARSH VARDHAN
31	12/10/2022	Miscellaneous Application (IBC)	710102083852022	COMPANY PETITION IB (IBC)/323(ND)2019	APEX ENTERPRISES VS SH. VIKRAM BAJAJ	Regulation 46(1), Liquidation process Regulation, 2016	17/10/2022	index missing and 1-6 page missing and 21,23,25-27,30-206,207-406 not clear page and separate application and case type wrong	Deepak Kohli
32	11/10/2022	Company Application (Companies Act)	710102083452022	COMPANY PETITION (COMPANIES ACT)/10(ND)2021	GRG COSMETICS PRIVATE LIMITED VS SH. VIKRAM BAJAJ	Rule 11 of NCLT	12/10/2022	Memo Party Missing and Section Not Mentioned in Application	RAJEEV
33	11/10/2022	Interlocutory Application (I.B.C)	710102083432022	COMPANY PETITION IB (IBC)/139(ND)2021	PRAMOD KUMAR GUPTA VS DEPUTY COMMISSIONER OF INCOME TAX	Sec 60(5)	12/10/2022	1 Rs. Court Fess Missing in Vakalatnama	Deepak

34	11/10/2022	Interlocutory Application (I.B.C)	710102083402022	COMPANY PETITION IB (IBC)/518(ND)2022	ICICI BANK LIMITED VS MR. CHANDER MOHAN SETHI	Rule 11 of NCLT, 2016	12/10/2022	Memo Party Missing and Affidavit Back Date	Rishabh Govila
35	28/09/2022	Interlocutory Application (I.B.C)	710102079512022	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS MR. CHANDER MOHAN SETHI	Sec 60(5)	12/10/2022	section wrong according your pdf please choose Sec 60(5) welfare court fee missed	KULDEEP
36	18/09/2022	Interlocutory Application (I.B.C)	710102076352022	COMPANY PETITION IB (IBC)/3370(ND)2019	NORVIC SHIPPING NORTH AMERICA INC. VS SHARDA MA ENTERPRISES PVT. LTD.	Sec 60(5)	12/10/2022	Pg-93 to 95 not clear ticket not allowed on text with the vakalatnama	Preet
37	11/10/2022	Interlocutory Application (I.B.C)	710102083342022	COMPANY PETITION IB (IBC)/463(ND)2022	ASHMEET SINGH BHATIA VS ASHOK SRIVASTAVA	Rule 11 of NCLT, 2016	13/10/2022	22,24,26,28,30,32,34,36,38,40,42,44,46,49,55,132 not clear page and 138-141,cut page and repeat objections	Sonam Sharma
38	29/09/2022	Interlocutory Application (I.B.C)	710102079932022	COMPANY PETITION IB (IBC)/2130(ND)2019	RAVINDRA KUMAR SINGHAL VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	12/10/2022	Signature Missing in Annexures	Puja Jakhar
39	11/10/2022	Interlocutory Application (I.B.C)	710102083412022		K.LEELAVATHY ASSISTANT COMMISSIONER VS RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TVL.TECPRO SYSTEMS LIMITED	IBC Under Sec 9,Sec 60(5)	12/10/2022	MAIN CASE NOT LINK AND MERGE INTO ONDE PDF	T.S.Kumar`
40	11/10/2022	Interlocutory Application (I.B.C)	710102083612022		AASTHA SURGIMED LIMITED VS RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TVL.TECPRO SYSTEMS LIMITED	Sec 60(5)	12/10/2022	main case not link and 27,30,32,34,hindi page and section wrong	ALOK KAUSHIK
41	7/9/2022	Interlocutory Application (I.B.C)	710102073102022	COMPANY PETITION IB (IBC)/877(ND)2018	RAJNEESH SINGHVI VS RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TVL.TECPRO SYSTEMS LIMITED	Sec 60(5)	12/10/2022	case type wrong section wrong according your pdf	Amol
42	22/09/2022	Interlocutory Application (I.B.C)	710102077552022	COMPANY PETITION IB (IBC)/564(ND)2022	SHAKTI EQUIPMENTS PRIVATE LIMITED VS DEEPALI DESIGNS AND EXHIBITS PRIVATELIMITED	Sec 60(5)	12/10/2022	Section Wrong According your pdf for withdrawal application	Nithish Bangera
43	24/08/2022	Interlocutory Application (I.B.C)	710102068702022		SMT. KAMLESH SINGH VS DEEPALI DESIGNS AND EXHIBITS PRIVATELIMITED	Application under any other provisions-IBC	13/10/2022	main case not link with application stamp paper not notarized affidavit back date true copy sign missed on every pages annexure	Rahul Maurya
44	29/09/2022	Interlocutory Application (I.B.C)	710102080082022	COMPANY PETITION IB (IBC)/60(PB)2021	PUNJAB NATIONAL BANK THROUGH MR. SURESH KUMAR VS PANKAJ KHETAN	Sec 60(5)	13/10/2022	Memo Party Not Mentioned in Index Page No. 53 Not Clear	Ajay Sharma
45	19/09/2022	Review Application (IBC)	710102076442022	COMPANY PETITION IB (IBC)/117(PB)2019	SIVANAGARAJA TADUVAI VS PANKAJ KHETAN	Rule 154 (1)	13/10/2022	case type wrong section wrong according your pdf	RAJA
46	14/09/2022	Interlocutory Application (I.B.C)	710102074912022	COMPANY PETITION IB (IBC)/1718(PB)2018	RISHI JHA VS THREE C PROJECTS PVT LTD	Rule 11 of NCLT, 2016	13/10/2022	section wrong and page number not mention in index and sign missing in application page and page number missing in application and stamp paper and affidavit missing	Gautam
47	13/10/2022	Interlocutory Application (I.B.C)	710102084312022	COMPANY PETITION IB (IBC)/1397(PB)2019	PRIVY CAPITAL LIMITED VS NARENDRA KUMAR SHARMA RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	17/10/2022	28,50,54,56,58,60,62,64,66,68,70,72,74,79,81,83,84,87,89,91,93,95,97,99,101,103,108,110,112,114,116,118,120,122,124,128,132,137,139,141,143,145,147,149,151,153,155,157,159,161,166,168,170,172,174-178,180,182,186,190,195-197,199-203,207,209,213,217,219,224,226-232,234,236,238,240,244,246,253,255,257,259,261,263,265,267,269,271,273,282,284,288,290,292,294,298,300,315-323,328, not clear page and page number missing after 48 and volume 3 missing	ankur gupta

48	13/10/2022	Interlocutory Application (I.B.C)	710102084332022	COMPANY PETITION IB (IBC)/1397(PB)2019	LFS SERVICES PRIVATE LIMITED VS NARENDRA KUMAR SHARMA RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	17/10/2022	48,51,53-205,211-214,219,221-235,238-242,245-257, not clear page and true copy missing in annexure page	ankur gupta
49	27/09/2022	Interlocutory Application (I.B.C)	710102079092022	COMPANY PETITION IB (IBC)/379(ND)2020	RAMBARAN SINGH APEX PRIVATE LIMITED VS HARJI ENGINEERING WORK PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/10/2022	//////////CASE TYPE WRONG AND RULE WRONG ACORDING YOUR PDF	FANISH KUMAR RAI
50	13/10/2022	Interlocutory Application (I.B.C)	710102084302022	COMPANY PETITION IB (IBC)/1397(PB)2019	PRIVY REALTY VENTURES LLP VS NARENDRA KUMAR SHARMA RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	17/10/2022	48-102,105-131,134-157,159-161,162,164-173,176-181,187-190, not clear page	ankur gupta
51	13/10/2022	Interlocutory Application (I.B.C)	710102084322022	COMPANY PETITION IB (IBC)/1397(PB)2019	PRIVY VALUE REALTY PRIVATE LIMITED VS NARENDRA KUMAR SHARMA RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	17/10/2022	192,194 cut page 212-234,236-238,241-263,265,270-292,294-296,299-325,328-350,354,357-383,384,386-398,404-406,411-412,418-421, not clear page AND TRUE COPY SIGN MISSING	ankur gupta
52	13/10/2022	Interlocutory Application (I.B.C)	710102084342022	COMPANY PETITION IB (IBC)/1397(PB)2019	GLAZE PACKAGERS PRIVATE LIMITED VS NARENDRA KUMAR SHARMA RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	17/10/2022	53-72,75,77-95,104-126,129-151,153-155,158-184,187-381,382-467,466-511,513-515, NOT CLEAR PAGE AND TRUE COPY SIGN MISSING IN ANNEXURE PAGE	ankur gupta
53	1/10/2022	Interlocutory Application (I.B.C)	710102080742022		PREMEDIUM PHARMACEUTICALS PRIVATE LIMITED VS AL - SAMPARDA PHARMACEUTICALS PRIVATE LTD	Sec 60(5)	13/10/2022	main case not link with application sign missing in application page	HRISHIKESH BARUAH
54	5/10/2022	Interlocutory Application (I.B.C)	710102081802022	COMPANY PETITION IB (IBC)/512(ND)2020	JAI PRAKASH RAWAT RP FOR NORTH RAJASTHAN BUILDWELL PRIVATE LIMITED VS AL - SAMPARDA PHARMACEUTICALS PRIVATE LTD	Application under any other provisions-IBC	13/10/2022	true copy missing in annexure page SECTION WRONG	Jai
55	24/08/2022	Company Application(Companies Act)	710102068692022	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	MUNNI DEVI VS AL - SAMPARDA PHARMACEUTICALS PRIVATE LTD	Application under any other provisions	13/10/2022	stamp paper not notarized affidavit back date need to true copy on every pages on annexure	Rahul Maurya
56	8/10/2022	Interlocutory Application (I.B.C)	710102082532022	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED VS HT MEDIA LIMITED	Application under any other provisions-IBC	13/10/2022	memo party missing and section wrong according pdf	Anushree
57	23/09/2022	Interlocutory Application (I.B.C)	710102078182022	COMPANY PETITION IB (IBC)/1047(ND)2020	IRP-RAMKRIPAL SHARMA VS HT MEDIA LIMITED	Sec 60(5)	13/10/2022	incomplete document for application please upload complete file	RAMKRIPAL
58	2/9/2022	Interlocutory Application (I.B.C)	710102071622022	COMPANY PETITION IB (IBC)/516(ND)2020	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Application under any other provisions-IBC	13/10/2022	case type wrong main petition not mention in prayer	Sanyam
59	21/09/2022	Interlocutory Application (I.B.C)	710102077192022	COMPANY PETITION IB (IBC)/297(PB)2018	ASHWINI VASISHTHA & URMILA VASISHTHA VS INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	13/10/2022	case type wrong	ARUN

60	6/10/2022	Interlocutory Application (I.B.C)	710102081992022	COMPANY PETITION IB (IBC)/552(ND)2021	CA ANIL MATTA VS K.S.N. BUILDWELL PVT LIMITED	Application under any other provisions-IBC	13/10/2022	due payment other section	Anil Matta
61	30/09/2022	Interlocutory Application (I.B.C)	710102080322022	COMPANY PETITION IB (IBC)/2130(ND)2019	MANJU AGGARWAL VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	13/10/2022	page number missing after 19 page and true copy sign missing	Puja Jakhar
62	8/10/2022	Interlocutory Application (I.B.C)	710102082772022	COMPANY PETITION IB (IBC)/711(ND)2018	MR. RAJESH KUMAR PARAKH VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Regulation 44(2), Liquidation process Regulation, 2016	13/10/2022	vakalatnama not clear	RAJESH KUMAR PARAKH
63	13/10/2022	Interlocutory Application (I.B.C)	710102084402022	COMPANY PETITION IB (IBC)/1781(ND)2018	FUTURE FIRST HOMES PRIVATE LIMITED VS SHIV NANDAN SHARMA	Sec 60(5)	17/10/2022	31,33,34, not clear page and 36,37 cut page and ticket not allowed mid vakitnama	AKASH
64	29/09/2022	Interlocutory Application (I.B.C)	710102079962022	COMPANY PETITION IB (IBC)/2130(ND)2019	RAJIV RASTOGI HUF VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	13/10/2022	Page No. 22-23 Page Not Clear True Copy Sign Missing Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Puja Jakhar
65	1/10/2022	Interlocutory Application (I.B.C)	710102080672022	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA LIQUIDATOR VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Application under any other provisions-IBC	13/10/2022	section wrong and section not mention in index and memo party missing	Sajeve Bhushan Deora
66	3/10/2022	Interlocutory Application (I.B.C)	710102081252022	COMPANY PETITION IB (IBC)/22(PB)2018	SANJEEV KUMAR VS MR. SANJAY KUMAR SINGH RESOLUTION PROFESSIONAL OF VALUE INFRACON INDIA PVT. LTD.	Sec 60(5)	13/10/2022	Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Sachin Bajpai
67	10/10/2022	Restoration Application (IBC)	710102083272022	COMPANY PETITION IB (IBC)/249(ND)2022	STATE BANK OF INDIA VS SHRI K. GNYANDEEP	Rule 11 of NCLT, 2016	13/10/2022	Case Type Wrong according pdf	Mithun Shashank
68	25/09/2022	Interlocutory Application (I.B.C)	710102078652022	COMPANY PETITION IB (IBC)/1047(ND)2020	IRP-RAMKRIPAL SHARMA VS SHRI K. GNYANDEEP	19(2)	13/10/2022	E-Stamp paper and Affidavit Missing in Application	RAMKRIPAL
69	30/09/2022	Interlocutory Application (I.B.C)	710102080242022	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS SHRI K. GNYANDEEP	Application under any other provisions-IBC	13/10/2022	volume 1 Index Missing	VEENU DRALL
70	12/10/2022	Interlocutory Application (I.B.C)	710102084162022	COMPANY PETITION IB (IBC)/420(ND)2017	M/S SANDEEP AXLES PVT LTD VS SHRI K. GNYANDEEP	Sec 60(5)	13/10/2022	section wrong and 7-8 not clear page and service missing	Kushal
71	12/10/2022	Interlocutory Application (I.B.C)	710102084032022	COMPANY PETITION IB (IBC)/146(PB)2020	INTEC CAPITAL LIMITED VS R.K PRESS COMPONENTS PVT. LTD.	Rule 11 of NCLT, 2016	13/10/2022	45-46 not clear page and memo party missing	INTEC CAPITAL LIMITED
72	12/10/2022	Interlocutory Application (I.B.C)	710102084022022	COMPANY PETITION IB (IBC)/1061(ND)2018	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS & BEWERAGES PVT LTD VS R.K PRESS COMPONENTS PVT. LTD.	Application under any other provisions-IBC	13/10/2022	page number missing after 10 page	Suresh Kumar Bansal
73	2/10/2022	Interlocutory Application (I.B.C)	710102081072022		RADHE CONSTRUCTION VS SPML INFRA LIMITED	Application under any other provisions-IBC	13/10/2022	main case not link section not mention in index and wrong Pagination In Ind File Not Properly Uploaded Section Wrong	DIVYESH BHUPTANI
74	13/10/2022	Interlocutory Application (I.B.C)	710102084432022	COMPANY PETITION IB (IBC)/486(ND)2020	MR. ASHOK ARORA VS SPML INFRA LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	14/10/2022	section wrong and 35-40,45,67-72,88,91-96,98-100,102-103,105 not clear page	Nainshree
75	13/10/2022	Interlocutory Application (I.B.C)	710102084422022	COMPANY PETITION IB (IBC)/630(ND)2022	CHIKAI GLOBAL P LTD VS SIDDHARTH SHARMA	Sec 60(5)	17/10/2022	stamp paper missing and ticket not allowed mid on vakalatnama and vakalatnama not clear and page 5 not clear	SANDEEP BISHT

76	12/10/2022	Interlocutory Application (I.B.C)	710102083902022	COMPANY PETITION IB (IBC)/3507(ND)2019	BIKRAM SINGH GUSAIN VS SIDDHARTH SHARMA	Application under any other provisions-IBC	13/10/2022	19-22 not clear page	Bikram Singh Gusain
77	4/10/2022	Interlocutory Application (I.B.C)	710102081692022	COMPANY PETITION IB (IBC)/294(ND)2022	PATODIA RETAIL SERVICES PRIVATE LIMITED VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Sec 60(5)	13/10/2022	sign missed in Application Page	Aman
78	4/10/2022	Interlocutory Application (I.B.C)	710102081592022	COMPANY PETITION IB (IBC)/1144(ND)2019	CHETAN GUPTA VS MR. ANKIT KUMAR	Sec 60(5)	13/10/2022	Page No. After 32 33-45 Page No. Missing Page Not clear, Copy Please Mentioned Page No. in True Typed Copy Where to From	ASHOK
79	7/10/2022	Interlocutory Application (I.B.C)	710102082252022	COMPANY PETITION IB (IBC)/2582(ND)2019	MILLENNIUM CONSTRUCTION PVT. LTD. VS SH. RAKESH KUMAR GUPTA	Sec 60(5)	13/10/2022	25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Abhay Singh
80	6/10/2022	Interlocutory Application (I.B.C)	710102082142022	COMPANY PETITION IB (IBC)/461(ND)2022	AJAY KUMAR SIWACH VS FOCUS REALCON PRIVATE LIMITED	Application under any other provisions-IBC	13/10/2022	Pg-15not clear	AJAY KUMAR SIWACH
81	12/10/2022	Company Application(Companies Act)	710102083762022		RUPAK GUPTA VS BANARAS HOUSE PRIVATE LIMITED	Rule 11 of NCLT	13/10/2022	main case not link and memo party missing and page number double after 14 page	Ritu Bhalla
82	7/10/2022	Interlocutory Application (I.B.C)	710102082412022	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED VS HT MEDIA LIMITED	Application under any other provisions-IBC	13/10/2022	Memo Party Missing and Section Not Mentioned in Index Section Wrong	Anushree
83	13/10/2022	Interlocutory Application (I.B.C)	710102084502022	COMPANY PETITION IB (IBC)/550(ND)2020	ANISH KUMAR SANGHI (IRP) VS HT MEDIA LIMITED	Application under any other provisions-IBC	17/10/2022	25-26 not clear page	Anish Kumar Sanghi
84	13/10/2022	Interlocutory Application (I.B.C)	710102084652022	COMPANY PETITION IB (IBC)/731(PB)2018	COMMERCIAL TAXES DEPARTMENT GOVERNMENT OF RAJASTHAN THROUGH ASSISTANT COMMISSIONER COMMERCIAL TAX DEPARTMENT VS ASHWINI MEHRA LIQUIDATOR OF PUNJ LLOYDSLTD.	Sec 60(5)	17/10/2022	page 18 cut and court fee missing and true copy and sign missing in annexure page and page number not mention type copy and memo party missing	Vidhan
85	13/10/2022	Interlocutory Application (I.B.C)	710102084682022	COMPANY PETITION IB (IBC)/274(PB)2019	DEBASHISH NANDA VS ASHWINI MEHRA LIQUIDATOR OF PUNJ LLOYDSLTD.	Application under any other provisions-IBC	17/10/2022	main case wrong	Debashish Nanda
86	13/10/2022	Interlocutory Application (I.B.C)	710102084612022	COMPANY PETITION IB (IBC)/2340(ND)2019	POOJA FINELEASE LIMITED VS MR. AJAY KUMAR KATHURIA	Application under any other provisions-IBC	17/10/2022	16-17,32-35,61 not clear page	Ajay Kumar Kathuria
87	13/10/2022	Interlocutory Application (I.B.C)	710102084662022	COMPANY PETITION IB (IBC)/144(PB)2017	COMMERCIAL TAX DEPARTMENT VS ANIL KOHLI LIQUIDATOR	Application under any other provisions-IBC	17/10/2022	section wrong and case type wrong	Tannya Baranwal
88	13/10/2022	Interlocutory Application (I.B.C)	710102084742022	COMPANY PETITION IB (IBC)/194(ND)2021	AMARPAL VS ANIL KOHLI LIQUIDATOR	Application under any other provisions-IBC	17/10/2022	10-11, not clear page	AMAR
89	12/10/2022	Company Application(Companies Act)	710102083772022		RUPAK GUPTA VS U.P. HOTELS LIMITED	Rule 11 of NCLT	13/10/2022	Main Case Not Link and Memo Party Missing	Ritu Bhalla
90	13/10/2022	Interlocutory Application (I.B.C)	710102084712022	COMPANY PETITION IB (IBC)/1790(ND)2019	TARUN JAIN VS U.P. HOTELS LIMITED	Application under any other provisions-IBC	17/10/2022	4-5 not clear page and double pagenumbers after 7 page	Tarun

91	13/10/2022	Interlocutory Application (I.B.C)	710102084722022	COMPANY PETITION IB (IBC)/194(ND)2021	AMARPAL VS U.P. HOTELS LIMITED	Application under any other provisions-IBC	17/10/2022	memo party missing and 15-28,33,38-39, not clear page court fee 1 rs. missing	AMAR
92	13/10/2022	Interlocutory Application (I.B.C)	710102084792022	COMPANY PETITION IB (IBC)/465(ND)2022	VISION MULTIPLEX PRIVATE LIMITED VS STARLITE BUILDERS PRIVATE LIMITED	Application under any other provisions-IBC	17/10/2022	14-15 not clear page	AJAY KUMAR SIWACH
93	13/10/2022	Interlocutory Application (I.B.C)	710102084822022	COMPANY PETITION IB (IBC)/1343(PB)2018	SANDEEP GOEL VS SANDEEP GOEL LIQUIDATOR CHAUDHARY INGOTS PVT. LTD.	Application under any other provisions-IBC	17/10/2022	page 19cut page	SANDEEP
94	13/10/2022	Interlocutory Application (I.B.C)	710102084632022	COMPANY PETITION IB (IBC)/138(ND)2018	ARVIND GARG VS ARVIND GARG LIQUIDATOR OF SAVEMAX WHOLESALE CLUB PRIVATE LIMITED	Application under any other provisions-IBC	17/10/2022	19-20,26-28,50-60,68,94-95 not clear page and memo party missing	Arvind Garg
95	11/10/2022	Company Appeal (IBC)	710102083632022	COMPANY PETITION IB (IBC)/1581(ND)2019	ATOTECH DEVELOPMENT CENTRE PRIVATE LIMITED VS MR. PRADEEP UPADHYAY THE LIQUIDATOR FOR DUGAL ASSOCIATES PRIVATE LIMITED	Sec 42	14/10/2022	main case no not link, main case no not mention in pdf heading, etc	Praful
96	13/10/2022	Interlocutory Application (I.B.C)	710102084702022	COMPANY PETITION IB (IBC)/866(PB)2018	PARAMJEET SINGH BHATIA VS MARGRA INDUSTRIES LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	14/10/2022	Memo Party Missing and Page No. 55- 58, 81-154, 164-174 True Copy Sign Missing	AMIT MAHALIYAN
97	12/10/2022	Company Appeal (IBC)	710102083992022	COMPANY PETITION IB (IBC)/448(ND)2022	ADANI INFRA (INDIA) LIMITED VS H C JAIN PIPES PRIVATE LIMITED	Any other provision - Govt body	14/10/2022	wrong section and case type wrong, contact to registry	Sanjeev Beniwal
98	12/10/2022	Interlocutory Application (I.B.C)	710102084172022	COMPANY PETITION IB (IBC)/33(ND)2019	CHIRAG SHAH LIQUIDATOR OF M/S HOTLINE CPT LIMITED VS H C JAIN PIPES PRIVATE LIMITED	Sec 54(1)	14/10/2022	32 not clear page and welfare and court fee missing	Prateek Kushwaha
99	12/10/2022	Interlocutory Application (I.B.C)	710102084082022		DEBABSHIS NANDA VS H C JAIN PIPES PRIVATE LIMITED	Application under any other provisions-IBC	14/10/2022	main case not link	Debashis Nanda
100	12/10/2022	Interlocutory Application (I.B.C)	710102084002022	COMPANY PETITION IB (IBC)/33(ND)2019	MR. ANURAG NIRBHAYA INTERIM RESOLUTION PROFESSIONAL OF THE MILANI TECHNO ENGINEERING LIMITED VS H C JAIN PIPES PRIVATE LIMITED	22(3)a	14/10/2022	wrong file	Manisha
101	13/10/2022	Interlocutory Application (I.B.C)	710102084602022	COMPANY PETITION IB (IBC)/33(ND)2019	MR. ANURAG NIRBHAYA INTERIM RESOLUTION PROFESSIONAL OF MILANI TECHNO ENGINEERING LIMITED VS MR. MAIKU LAL & ORS.	19(2)	14/10/2022	wrong file	Manisha
102	12/10/2022	Interlocutory Application (I.B.C)	710102083782022	COMPANY PETITION IB (IBC)/2628(ND)2019	SHRAVAN KUMAR VISHNOI VS MANAGING DIRECTOR M/S PURVANCHAL VIDHUT VITRAN NIGAM LTD.	Sec 60(5)	14/10/2022	46,49,54,60 not clear page	Shravan
103	12/10/2022	Miscellaneous Application(Companies Act)	710102083932022	COMPANY APPEAL(COMPANIES ACT)/84(ND)2022	PURNIMA GUPTA VS REGISTRAR OF COMPANIES	Sec 252 (3)	14/10/2022	section wrong and section not mention in index and appeal not mention in main case and service not open and double page numbering after 9 page	ISHA ARORA

104	14/10/2022	Interlocutory Application (I.B.C)	710102085042022	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL VS REGISTRAR OF COMPANIES	Application under any other provisions-IBC	17/10/2022	IB Not Mentioned in Main Case	ROHIT SEHGAL
105	14/10/2022	Company Application(Companies Act)	710102084982022	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/100(ND)2022	MARC PAPERS PRIVATE LIMITED VS RAKESH PAPERS PRIVATE LIMITED	Rule 11 of NCLT	17/10/2022	main case no. not mention pdf	Sarthak
106	12/10/2022	Interlocutory Application (I.B.C)	710102083962022	COMPANY PETITION IB (IBC)/50(PB)2021	VINAY KUMAR SINGHAL VS RAKESH PAPERS PRIVATE LIMITED	Sec 12(2)	14/10/2022	due payment other section	Vinay
107	12/10/2022	Interlocutory Application (I.B.C)	710102083832022	COMPANY PETITION IB (IBC)/525(ND)2017	ANUP KUMAR VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Application under any other provisions-IBC	14/10/2022	true copy sign missing in annexure page	Anup Kumar
108	5/9/2022	Interlocutory Application (I.B.C)	710102072262022	COMPANY PETITION IB (IBC)/3(ND)2020	LAL BABA SEAMLESS TUBES PVT LTD VS DEEPAK MAINI RESOLUTION PROFESSIONAL	Sec 60(5)	14/10/2022	Update Fees details.	CA Subodh Kumar Agrawal
109	24/08/2022	Interlocutory Application (I.B.C)	710102068762022	COMPANY PETITION IB (IBC)/271(PB)2017	PRIYA MEHTA AND ORS. VS DEEPAK MAINI RESOLUTION PROFESSIONAL	Sec 12(2)	14/10/2022	Merge One PDF	CA Subodh Kumar Agrawal
110	14/10/2022	Interlocutory Application (I.B.C)	710102085102022	COMPANY PETITION IB (IBC)/455(PB)2017	INDIABULLS HOUSING FINANCE LTD. VS FORGINGS PRIVATE LIMITED	Rule 11 of NCLT, 2016	17/10/2022	Memo Party Missing	Ravi Tyagi
111	14/10/2022	Interlocutory Application (I.B.C)	710102085082022	COMPANY PETITION IB (IBC)/229(PB)2019	MUKESH KUMAR JAIN VS FORGINGS PRIVATE LIMITED	Application under any other provisions-IBC	17/10/2022	E-Stamp Paper Missing	MUKESH KUMAR JAIN
112	14/10/2022	Interlocutory Application (I.B.C)	710102085182022	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL VS FORGINGS PRIVATE LIMITED	Application under any other provisions-IBC	17/10/2022	27-31 33-36hindi page	ROHIT SEHGAL
113	14/10/2022	Interlocutory Application (I.B.C)	710102085122022	COMPANY PETITION IB (IBC)/354(PB)2021	MANISH KUMAR VS PRIYANKA CHOUHAN	Sec 42	17/10/2022	Notary Stamp Missing in E-Stamp paper and Affidavit 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	SUNIL KUMAR JAIN
114	12/10/2022	Company Application(Companies Act)	710102084112022	COMPANY PETITION (COMPANIES ACT)/101(ND)2022	JAGMEET SAPRA SINGH VS ZUCHE PHARMACEUTICALS PRIVATE LIMITED	Rule 11 of NCLT	14/10/2022	true copy and sign missing in annexure page and page number double after 28 page	Ashutosh
115	13/10/2022	Interlocutory Application (I.B.C)	710102084372022	COMPANY PETITION IB (IBC)/470(ND)2019	AISHWARYA MOHAN GAHRANA VS ZUCHE PHARMACEUTICALS PRIVATE LIMITED	Application under any other provisions-IBC	14/10/2022	sign missing in application in application page and true copy missing in annexure page	A M Gahrana
116	13/10/2022	Interlocutory Application (I.B.C)	710102084482022	COMPANY PETITION IB (IBC)/711(ND)2020	ATIUTTAM PRASAD SINGH VS ZUCHE PHARMACEUTICALS PRIVATE LIMITED	Application under any other provisions-IBC	14/10/2022	true copy missing in annexure pge	ATIUTTAM
117	13/10/2022	Interlocutory Application (I.B.C)	710102084512022	COMPANY PETITION IB (IBC)/373(PB)2018	M/S KUTCH CHEMICAL INDUSTRIES LIMITED VS STATE TAX OFFICE - I	Sec 60(5)	14/10/2022	sign missing in application page and stamp paper missing and 76,79,83-85,89,92-94,97,98,100,117-137,140-159 not clear page and court fee missing and sign true copy missing in annexure page	Mukund P Unny
118	14/10/2022	Interlocutory Application (I.B.C)	710102085062022	COMPANY PETITION IB (IBC)/364(ND)2019	PRABHAKAR KUMAR VS STATE TAX OFFICE - I	Rule 11 of NCLT, 2016	17/10/2022	Section Wrong According your Index	PRABHAKAR KUMAR
119	14/10/2022	Restoration Application (IBC)	710102085402022		PRINTOFAB VS GOPISH PHARMA	Rule 11 of NCLT, 2016,Any other provision - Govt body	17/10/2022	Main Case Not Link Section Wrong According your PDF and Please Choose Section Any Other Provision and Due Payment Other Section Need to Applicant Sign Every Pages in Application	Karan Singla

120	14/10/2022	Interlocutory Application (I.B.C)	710102085292022	COMPANY PETITION IB (IBC)/1683(ND)2019	ANUJ KUMAR GOEL VS ELEGANT FACILITY MANAGEMENT PVT. LTD. (FORMERLY (KNOWN AS M/S RG SERVICES PRIVATE. LIMITED.)	Sec 60(5)	17/10/2022	Section Wrong According your PDF	SAURABH JAIN
121	14/10/2022	Interlocutory Application (I.B.C)	710102085522022	COMPANY PETITION IB (IBC)/739(ND)2021	STATE BANK OF INDIA VS MAHENDRA JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Sec 60(5)	17/10/2022	index page cut and section wrong and 4-9,38,43,cut page and welfare missing	EKTA CHOUDHARY
122	14/10/2022	Interlocutory Application (I.B.C)	710102085252022	COMPANY PETITION IB (IBC)/1144(ND)2019	CHE TAN GUPTA VS MAHENDRA JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions-IBC	17/10/2022	8-10 not clear page	ASHOK
123	14/10/2022	Interlocutory Application (I.B.C)	710102085482022	COMPANY PETITION IB (IBC)/477(PB)2017	PDM LEGAL BUYERS ASSOCIATION VS ABHISHEK ANAND	Application under any other provisions-IBC,Sec 60(5)	17/10/2022	Section Wrong According your PDF and Double Payment Due Other Section 27 Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	BALVINDER RALHAN
124	15/10/2022	Interlocutory Application (I.B.C)	710102085712022	COMPANY PETITION IB (IBC)/51(ND)2021	MOHD NAZIM KHAN (APPLICATION FOR APPROVAL OF RESOLUTION PLAN_STELLAR) VS ABHISHEK ANAND	Sec 30	17/10/2022	Document Missed	MOHD NAZIM KHAN
125	15/10/2022	Interlocutory Application (I.B.C)	710102085852022	COMPANY PETITION IB (IBC)/1108(ND)2019	COLLAGE GROUP INFRASTRUCTURE PVT. LTD. VS VISHAL SETHI	Application under any other provisions-IBC	17/10/2022	memo party missing and 15 welfare missing	Saumay Kapoor
126	14/10/2022	Interlocutory Application (I.B.C)	710102085422022	COMPANY PETITION IB (IBC)/1581(ND)2019	LIQUIDATOR OF DUGAL ASSOCIATES PVT LTD VS VISHAL SETHI	Application under any other provisions-IBC	17/10/2022	Need to Applicant Sign Every Pages	SANJEEV PANDA
127	17/10/2022	Interlocutory Application (I.B.C)	710102086552022	COMPANY PETITION IB (IBC)/2081(ND)2019	IIFL HOME FINANCE LIMITED VS SUNIL KUMAR AGRAWAL	Sec 60(5)	17/10/2022	Annexures A-3, A-4 & A-5 not attsted as True Copy.	Nishant
128	29/03/2022	Company Petition IB (IBC)	710102024342022	M/S SHIV SHANKAR SERVICES FACILITIES VS PRO FACILITIES SERVICES PVT. LTD & ORS.		IBC Under Sec 9	12/10/2022	volume 2 pdf index not sign, etc	Chitwan Godara
129	18/05/2022	Company Petition IB (IBC)	710102039552022	KUNWAR SALVATIONS VS PRO FACILITIES SERVICES PRIVATE LIMITED		IBC Under Sec 9	12/10/2022	volume 1 master index missed, vakalatnama not clear, etc contact to registry	Chitwan Godara
130	27/05/2022	Company Petition IB (IBC)	710102042452022	STATE BANK OF INDIA VS RAKESH JOLLY		Section 95(1)	12/10/2022	proof of service missed, page:228, 233, 234, 235, 239, 246, 256, 260, 262, 266, 268, 271, 278, 292, 294, 302, 314, 316, 318, 322, 324, 334, 336, 346, 350, 352, 362, 370, 378, 390, 391, 395, 404, 406, 408, 410, 414, 423, 425, 438, 448, 449, 454-459, 465, 467, 469, 471, 478-479, 482, 488-495, 891, 899, 900, 931, 941, not clear and pages are cut, 25rs advocate welfare and 3rs court fee missed, etc	ARV CHAMBERS LAW
131	28/05/2022	Company Petition IB (IBC)	710102043182022	STATE BANK OF INDIA VS SEEMA DHINGRA		Section 95(1)	12/10/2022	page:55, page numbering wrong arrange after 119, page numbering start page200, etc contact to registry	ARV CHAMBERS LAW
132	9/6/2022	CA(A) Merger and Amalgamation(Comp anies Act)	710102047652022	G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED		Sec. 230-232, Sec 234	17/10/2022	Pgs not clear 38 to 60A ,remove application from petition	CHANDRA
133	28/07/2022	Company Petition IB (IBC)	710102061262022	CHETTINAD PRODUCTS AND SERVICES PRIVATELIMITED VS INDIABULLS CONSTRUCTIONS LIMITED		IBC Under Sec 9	12/10/2022	page:47, 72, 168, 170, not clear, and master data of corporate debtor missed, etc	Ramanathan N

134	9/8/2022	Company Petition IB (IBC)	710102064762022	UNITED NEWS OF INDIA WORKERS, UNION VS UNITED NEWS OF INDIA		IBC Under Sec 9	12/10/2022	master data of corporate debtor missed, 3rs court fee missed on vakalatnama, etc	RITWIK PARIKH
135	16/08/2022	CP(AA) Merger and Amalgamation(Comp anies Act)	710102066272022	D M FOODS PRIVATE LIMITED VS UNITED NEWS OF INDIA		Sec. 230-232 - Second Motion	17/10/2022	pg no 246 missed, kindly merge vol-1 &&& vol-2 index in first volume	RAMESH CHANDRA SHARMA
136	22/08/2022	CA(A) Merger and Amalgamation(Comp anies Act)	710102067822022	SHARPLINE NETWORK PRIVATE LIMITED VS UNITED NEWS OF INDIA		Sec. 230-232, Sec 234	12/10/2022	pgs not clear 98 to 103,107,116,118 to 127,128 to 133, 241 to 245,261,262,268 to 270,298 to 301,303 to 318,333 to 338,361,403,405,410,470 AoA missed of sharpline network pvt ltd, serial no not clear in last volume	NEERU KAUSHIK
137	23/08/2022	Company Petition IB (IBC)	710102068542022	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS SARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	12/10/2022	compliance affidavit missed, etc	MOHNA M LAL ASSOCIATES
138	24/08/2022	Company Petition IB (IBC)	710102068742022	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS SARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	12/10/2022	page:721, 2407, blank, page:2399-2401, 2407, 2420-2422, 2428, 2439-2447, 2471, 2480, -2482, 2497, 2794, 3076, not clear, compliance affidavit etc	MOHNA M LAL ASSOCIATES
139	24/08/2022	Company Petition IB (IBC)	710102068892022	MALHOTRA CABLES PRIVATE LIMITED VS DUKE SPONGE & IRON PRIVATE LIMITED		IBC Under Sec 9	12/10/2022	master data of corporate debtor missed, etc	MAREESH
140	24/08/2022	Company Petition IB (IBC)	710102068832022	MALHOTRA CABLES PRIVATE LIMITED VS OYSTER STEEL & IRON PRIVATE LIMITED		IBC Under Sec 9	12/10/2022	master data missed of corporate debtor, court fee has been misplaced paste on blank side of vakalatnama, etc	MAREESH
141	30/08/2022	Company Petition (Companies Act)	710102070482022	SHEFALI SINGH VS UNITECH LIMITED		Sec. 73(4)	17/10/2022	Nclt name missed on cover pgs,pgs not clear 12B, brief synopsis/list of dates &&& events missed, council detail missed in master index	Shefali
142	6/9/2022	Company Appeal(Companies Act)	710102072712022	SHEFALI SINGH VS UNITECH LIMITED		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	17/10/2022	Pg no 50,54,55 missed, 1rs court fees missed in vakaltnama	EASHA KADIAN
143	14/09/2022	Company Appeal(Companies Act)	710102075062022	SHEFALI SINGH VS UNITECH LIMITED		Sec 252 (3)	17/10/2022	Roc and income tax advance service missed (kindly come to registry with hard copy)	PANKAJ
144	1/10/2022	Company Petition IB (IBC)	710102080662022	MONTAGE ENTERPRISES PRIVATE LIMITED VS MONTAGE SALES PRIVATE LIMITED		IBC Under Sec 9	17/10/2022	document not uploaded	APOORV
145	27/09/2022	Company Petition (Companies Act)	710102079042022	MS. VIBHA PRASAD VS FSC TRADE LLP		41-43 of LLP act, 2008	17/10/2022	Brief synopsis/list of dates &&& events missed, no sign in every pgs of petition,e stamp missed with supporting affidavit, pgs not clear 40,41, pgs in hindi 50 to 55, paste welfare and court fees in blank space on vakaltnama, true copy sign missed in annexures	AMAR KUMAR
146	26/09/2022	Company Petition IB (IBC)	710102078922022	GREENFIELDS PETRICHOR PRIVATE LIMITED VS PACK-N-PACK PACKAGING PRIVATE LIMITED		IBC Under Sec 9	17/10/2022	counsel not sign on index, true copy sign missed on every pages of annexures, 25rs advocate welfare and 3rs court fee missed, etc	Anjaneya
147	5/9/2022	Company Appeal(Companies Act)	710102072332022	GREENFIELDS PETRICHOR PRIVATE LIMITED VS PACK-N-PACK PACKAGING PRIVATE LIMITED		Sec 252 (3)	17/10/2022	Pgs not clear 26	Bhupendra
148	6/10/2022	Company Petition (Companies Act)	710102081982022	REENA MAHENDRU VS LALIT AIRWAYS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	17/10/2022	remove index after pg no 213 and make it continue	ANKUR
149	11/10/2022	Company Petition (Companies Act)	710102083662022	JAI MATA DI WOODEN AND STEELWORKS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	17/10/2022	Wrong case type select, e stamp missed with supporting affidavit and notarize it, pgs cut 58, pgs in hindi 68,69, pgs not clear 71 to 77,79, income tax advance service missed,	aaryan sharma
150	16/09/2022	Company Petition IB (IBC)	710102075772022	UNION BANK OF INDIA VS SMT. GEETIKA KWEERA		IBC Under Sec 9	12/10/2022	pagE:109, 118, 119, 374, 375-395, not clear, etc	EKTA CHOUDHARY

151	13/09/2022	Company Petition IB (IBC)	710102074662022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS MR. PRADEEP GUPTA	Section 95(1)	17/10/2022	memo of parties missed, page:136 not clear, remove double page numbering on every pages of annexures, etc	Khushboo Shah
152	13/09/2022	Company Petition IB (IBC)	710102074742022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS MR. ANKUR GUPTA	Section 95(1)	17/10/2022	memo of parties missed, page:136 not clear, remove double page numbering on every pages of annexures, etc	Khushboo Shah
153	20/09/2022	Company Petition IB (IBC)	710102076662022	BANK OF MAHARASHTRA VS SUPERTECH LTD	IBC under Sec 7	12/10/2022	page:39, 66, 119, not clear, advocate welfare and court fee has been misplaced paste on blank side of vakalatnama, etc, remove double page numbering of every pages, etc	VK GUPTA
154	29/08/2022	Company Petition IB (IBC)	710102070252022	BANYAN TREE NATURAL PRODUCTS PRIVATE LIMITED VS KIXX MEDIA PRIVATE LIMITED	IBC under Sec 7	12/10/2022	counsel sign missed on every index, etc	Sumesh Dewan
155	9/9/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102073652022	J. H. JEWELS PRIVATE LIMITED VS KIXX MEDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	12/10/2022	2nd &&& 3rd volume separate index missed, pg no 324,325 missed, vakalatnama missed, upload only petition volume and remove extra documents, pgs missed 401 to 408 according to index	Madhuri
156	18/06/2022	Company Petition IB (IBC)	710102070472022	INTEC CAPITAL LIMITED VS MEERA SHARMA	Section 95(1)	12/10/2022	page:36, 69-77, 97-99, 171, 175-176, volume 2nd index missed, etc contact to registry	INTEC CAPITAL LIMITED
157	13/08/2022	Company Petition IB (IBC)	710102065892022	INDEX LOGISTICS PRIVATE LIMITED VS NO 1 WORLDWIDE EXPRESS PRIVATE LIMITED	IBC Under Sec 9	12/10/2022	court fee and advocate welfare has been misplaced (paste on blanks side of vakalatnama),	Animesh Kumar
158	22/09/2022	Company Petition (Companies Act)	710102077962022	RAJASTHAN RAJYA VIDYUT KARMACHARI SUPERANNUATION FUND TRUST VS RELIGARE FINVEST LIMITED	Sec. 71(10)	14/10/2022	List of dates &&& events missed, pgs not clear 59, MoA &&& AoA missed of respondent , paste welfare and court fees in blank space of vakalatnama	ANKIT
159	13/08/2022	Company Petition IB (IBC)	710102065922022	INDEX LOGISTICS PRIVATE LIMITED VS CAREX CARGO EXPRESS PRIVATE LIMITED	IBC Under Sec 9	12/10/2022	cut court fee and advocate welfare has been misplaced (paste on blanks side of vakalatnama), etc	Animesh Kumar
160	7/9/2022	Company Appeal(Companies Act)	710102072932022	INDEX LOGISTICS PRIVATE LIMITED VS CAREX CARGO EXPRESS PRIVATE LIMITED	Sec 252 (1)	12/10/2022	Pgs not clear 71,74 to 78,396, pgs cut 430	Anand Mohan Mishra
161	22/09/2022	Company Petition IB (IBC)	710102077662022	EAST COAST CONSTRUCTIONS AND INDUSTRIES LIMITED VS EMAAR INDIA LIMITED	IBC Under Sec 9	12/10/2022	page:24 notary esatmp missed, affidavit not verified page26, 117-129, page:111 not clear, jurisdiction not in delhi, contact to registry, etc	YAMUNAH
162	9/10/2022	Intervention Petition (IBC)	710102082842022	CELLPAP INDIA PVT LTD VS G.R.S.ISPAT COMPANY PRIVATE LIMITED	Sec 60(5)	12/10/2022	wrong section and caste type wrong need to file IA, etc contact to registry	Rajendra
163	28/09/2022	Company Petition IB (IBC)	710102079522022	PREMIER GLOBAL LOGISTICS LIMITED VS UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	12/10/2022	page:162 , 218, 219, 226-227, not clear, advocate welfare has been misplaced (paste on blanks side of vakalatnama), etc	MANU

164	30/09/2022	Company Petition IB (IBC)	710102080622022	A AND R ENTERPRISE PRIVATE LIMITED VS TGB REALCON PRIVATE LIMITED		IBC under Sec 7	12/10/2022	counsel sign missed index,page:29-31, 3rs court fee missed, advocate welfare has been misplaced (paste on blanks side of vakalatnama), form 2 of irp missed, etc	Suvesh Kumar
165	29/09/2022	Company Petition IB (IBC)	710102079972022	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR. JAGDISH KUMAR BAWEJA		Section 95(1)	12/10/2022	volume wise index missed, memo of parties, list of dated events missed with index, page:289-290 translation, estamp paper missed supporting affidavit ,vakalatnama wrong arrange, (place on last page with 25rs advocate welfare and 3rs cort fee missed)etc	Suvaankoor
166	29/09/2022	Company Petition IB (IBC)	710102079872022	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR. PARTH BAWEJA		Section 95(1)	12/10/2022	volume wise index missed, memo of parties, list of dated events missed with index, page:289-290 translation, estamp paper missed supporting affidavit ,vakalatnama wrong arrange, (place on last page with 25rs advocate welfare and 3rs court fee missed)etc	Suvaankoor
167	10/10/2022	CA(A) Merger and Amalgamation(Companies Act)	710102083302022	GLAUCUS SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED VS BIGFOOT RETAIL SOLUTIONS PRIVATE LIMITED		Sec. 230-232 - Second Motion	17/10/2022	Wrong section select,pgs not clear 144 to 145,double serial no repeated pg no, main case no missed on cover pg, link with main case no.	BHARGAVI KANNAN
168	29/09/2022	Company Petition IB (IBC)	710102079942022	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR. MADAN LAL BAWEJA		Section 95(1)	12/10/2022	volume wise index missed, memo of parties, list of dated events missed with index, page:289-290 translation, estamp paper missed supporting affidavit ,vakalatnama wrong arrange, (place on last page with 25rs advocate welfare and 3rs court fee missed)etc	Suvaankoor
169	28/09/2022	Company Petition IB (IBC)	710102079662022	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR. DARSHAN LAL BAWEJA		Section 95(1)	12/10/2022	volume wise index missed, memo of parties, list of dated events missed with index, page:290-292 translation, estamp paper missed supporting affidavit ,vakalatnama wrong arrange, (place on last page with 25rs advocate welfare and 3rs court fee missed)etc	Suvaankoor
170	29/09/2022	Company Petition IB (IBC)	710102079982022	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR. JUGAL KISHORE BAWEJA		Section 95(1)	12/10/2022	volume wise index missed, memo of parties, list of dated events missed with index, page:289-290 translation, estamp paper missed supporting affidavit ,vakalatnama wrong arrange, (place on last page with 25rs advocate welfare and 3rs court fee missed)etc	Suvaankoor
171	2/10/2022	Company Petition IB (IBC)	710102081102022	NEW HORIZONS FINTECH PRIVATE LIMITED VS VKG EQUIPMENTS PRIVATE LIMITED		IBC under Sec 7	12/10/2022	page:42, 72-85, 163-176, not clear, 25rs advocate welfare and 3rs court fee missed, etc	Dinkar Kumar
172	1/10/2022	Company Petition IB (IBC)	710102080872022	MIS BISWA JANANI SERVICES VS MIS ARY AN ISP AT AND POWER PVT LIMITED		IBC Under Sec 9	12/10/2022	proof of service missed, 25rs advocate welfare and 3rs court fee missed on vakalatnama, form 5 part 5 incomplete , etc	vidit jain
173	22/09/2022	Company Petition (Companies Act)	710102077632022	RAJASTHAN RAJYA VIDYUT KARMACHARI GRATUITY FUND TRUST VS RELIGARE FINVEST LIMITED		Sec. 71(10)	14/10/2022	List of dates &&& events missed, pg no 11 missed,pgs not clear 46,49,55, MoA &&&; AoA missed of respondent company, paste welfare and court fees in blank space on vakaltnama	ANKIT
174	7/10/2022	Company Petition IB (IBC)	710102082442022	DMI FINANCE PRIVATE LIMITED VS SANDEEP GARG		Section 95(1)	12/10/2022	page:144-146, 152-154, not clear, page: 288-312 double page numbering, etc in vakalatnama court fees and welfare stamp paste in middle court fees and welfare not allowed in middle	Vipul Ganda
175	6/10/2022	Company Petition IB (IBC)	710102082162022	INFINITI PROJECTS DEVELOPER PRIVATELIMITED VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED		IBC Under Sec 9	12/10/2022	page:78-86 dim, 91-92, 154, not clear, etc	Manan
176	4/10/2022	Company Petition IB (IBC)	710102081452022	JITENDER KUMAR JAIN VS VALID TECHNOLOGIES INDIA PRIVATE LIMITED		IBC Under Sec 9	12/10/2022	memo of parties missed, counsel details missed on index, vakalatnama wrong arrange, (place arrange in last), page:61, 68, cut, reply of demand notice, etc	Amir
177	26/09/2022	Intervention Petition (IBC)	710102078862022	SBM BANK (INDIA) LIMITED VS FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED		Sec 60(5)	12/10/2022	advocate welfare and court fee has been misplaced, place on blank side of vakalatnama, etc	Vineet
178	27/09/2022	Company Petition IB (IBC)	710102079252022	PROVOLTUS ENERGY SERVICES LLP VS PAVNI (RAJ) SOLAR PRIVATE LIMITED		IBC Under Sec 9	12/10/2022	proof of service missed, multiple petition uploaded, 1rs court fee missed on vakalatnama , etc contact to registry	ANUJ MALHOTRA
179	23/09/2022	Company Petition IB (IBC)	710102078102022	SUPREME EXIMP PTE. LTD. VS JEWEL OVERSEAS PRIVATE LIMITED		IBC Under Sec 9	12/10/2022	jurisdiction not in delhi	Vijay

180	21/09/2022	Company Petition IB (IBC)	710102077302022	STATE BANK OF INDIA VS KOTSONS PVT LTD		IBC under Sec 7	12/10/2022	3rs court fee missed on vakalatnama, irp registration certificate missed, master data of corporate debtor missed,etc	SIDDHARTH SANGAL
181	10/10/2022	Company Appeal(Companies Act)	710102083122022	STATE BANK OF INDIA VS KOTSONS PVT LTD		Sec 252 (3)	12/10/2022	Pgs not clear 51,57,75,141,143,144,147 pgs in hindi 83 to 102,107 to 125, pg no 160 missed, 25rs welfare and 3rs court fees missed in vakaltnama, kindly upload only one final petition and remove extra documents	Jugal
182	22/09/2022	Company Petition IB (IBC)	710102077462022	LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED VS KOTSONS PVT LTD		IBC Section 59	12/10/2022	50rs estamp paper missed on every power of attorney, master data missed, etc	Ravi
183	22/09/2022	Company Petition IB (IBC)	710102077652022	LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED VS KOTSONS PVT LTD		IBC Section 59	12/10/2022	"page:83-90, 153, not clear, 25rs advocate welfare and 3rs court fee missed, etc"	Ravi
184	14/09/2022	Company Petition IB (IBC)	710102075282022	SARITA AGARWAL VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED		IBC under Sec 7	17/10/2022	1rs court fee missed, court has been misplaced (paste on blanks side of vakalantma), true copy sign missed on every pages of annexure, etc, contact to registry	SAMIR SAGAR
185	30/09/2022	CA(A) Merger and Amalgamation(Companies Act)	710102080592022	ARYAN ENERGY PRIVATE LIMITED VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED		Sec. 230-232, Sec 234	12/10/2022	List of dates events missed, pgs not clear 66,81,95 to 104,117 to 122,154,159,164 to 167,182 to 187,190,201 to 203,313 to 315,317,319,328,332,338,350 to 367,372,375,377,389,390,396 to 401,403 to 406,423, 25rs welfare missed in vakaltnama, company master data missed	SATISH KUMAR
186	4/10/2022	CA(A) Merger and Amalgamation(Companies Act)	710102081492022	HERITAGE HOSPITALS LIMITED VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED		Sub-section (I) of section 230	17/10/2022	Council detail missed in master index, pgs not clear 31 to 47,146,359, 3rs court fees missed	Vikram Singh Baid
187	6/9/2022	Company Petition IB (IBC)	710102072682022	GREEN AGREVOLUTION PRIVATE LIMITED VS K K POULTRY PRIVATE LIMITED		IBC Under Sec 9	12/10/2022	jurisdiction Gurgaon	AKANKSHA SISODIA
188	6/10/2022	Company Petition (Companies Act)	710102082002022	RED EVENTS AND HOSPITALITY INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES		Sec 252 (3)	12/10/2022	Wrong case type select,make one proper pdf after that upload the petition	CA SUMIT
189	12/9/2022	Company Petition IB (IBC)	710102074462022	GAGAN FIBRES PRIVATE LIMITED VS INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	12/10/2022	page:21-22, 26, 29, 32, 35, 38, 44-47, 51, 53, 56, 58, 60, 61, 63, 67, 69, 72, 77, 79, 82, 84, 86, 91, 94, 96, 121-122, 127-128, 139, 155, 164, 175, 186-187, 216-217, 249-251, 261-263, 272-273, 287-288, 347-348, 358, 363, 372, 375, 377, 379, 383, 390-395, 399, 401, 403, 404, 406, 409, 410 434-438, not clear, 25rs advocate welfare and 3rs court fee missed, etc true copy sign missed on every pages of annexures, contact to registry etc	Niharika Sohal
190	6/10/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102081972022	JALSA CLOTHINGLINE LIMITED VS OM DRISHIAN INTERNATIONAL LIMITED		Sec. 230-232 - Second Motion	12/10/2022	Nclt heading missed in 2nd & 3rd, 4th volume, pgs not clear 450,451	VIJAY
191	10/10/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102083312022	GLAUCUS SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED VS BIGFOOT RETAIL SOLUTIONS PRIVATE LIMITED		Sec. 230-232 - Second Motion	12/10/2022	Wrong documents uploaded	BHARGAVI KANNAN
192	12/10/2022	Company Petition (Companies Act)	710102084222022	INTERNATIONAL TEXTILE RECYCLING AG VS OM SIDDH VINAYAK IMPEX PRIVATE LIMITED		Sec. 242(4),Sec. 244(1)	17/10/2022	Fees missed of section 241, incomplete documents uploaded	Imroz Alam
193	28/09/2022	CA(A) Merger and Amalgamation(Companies Act)	710102079432022	CORDIAL TECHNOLOGIES PRIVATE LIMITED VS OM SIDDH VINAYAK IMPEX PRIVATE LIMITED		Sec. 230-232 - Second Motion	13/10/2022	Wrong case type select,Pgs not clear 88 to 90,105 to 107,120 to 136,137 to 204,212 to 292, 2nd volume separate index missed,pgs repeated 256, pgs missed 269, pgs wrong arranged 292,293, true copy sign missed in annexure, nclt name missed on cover pgs,master index missed in 1st volume,council detail and sign missed in index	SURBHI TOMAR

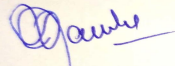
194	14/08/2022	Company Appeal(Companies Act)	710102066092022	CORDIAL TECHNOLOGIES PRIVATE LIMITED VS OM SIDDH VINAYAK IMPEX PRIVATE LIMITED	Sec 252 (3)	13/10/2022	wrong income tax advance service, upload only final petition and remove extra petitions	Ravi
195	30/09/2022	CA(A) Merger and Amalgamation(Comp anies Act)	710102080472022	MVR SHARE TRADING PRIVATE LIMITED VS OM SIDDH VINAYAK IMPEX PRIVATE LIMITED	Sec. 230-232, Sec 234	13/10/2022	Volume wise separate index missed	Rekha
196	24/09/2022	Company Petition IB (IBC)	710102078542022	KOTAK MAHINDRA PRIME LIMITED VS BLAZE PROMOTERS PRIVATE LIMITED	IBC under Sec 7	13/10/2022	welfare not clear, master data missed of corporate debtor, only	AMIT MAHALIYAN
197	12/10/2022	Company Petition IB (IBC)	710102083862022	MR. ANURAG NIRBHAYA INTERIM RESOLUTION PROFESSIONAL OF THE MILANI TECHNO ENGINEERING LIMITED VS BLAZE PROMOTERS PRIVATE LIMITED	Rule 154 (1)	13/10/2022	wrong file please choose location allahabad	Manisha
198	6/10/2022	Company Petition (Companies Act)	710102081932022	BHARAT SANCHAR NIGAM LIMITED VS REGISTRAR OF COMPANIES	Sec. 55(3),Rule 11 of NCLT	13/10/2022	Pgs not clear 131,132,148,150,281, remove rule 11 application from petition	AWNISH
199	8/10/2022	Company Appeal(Companies Act)	710102082572022	BHARAT SANCHAR NIGAM LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	13/10/2022	Income tax advance service missed	AWNISH
200	28/05/2022	Company Petition IB (IBC)	710102043062022	STATE BANK OF INDIA VS SHRI KRISHAN DHINGRA	Section 95(1)	13/10/2022	page:449 missed, only	ARV CHAMBERS LAW
201	12/10/2022	Company Petition IB (IBC)	710102084072022	CLICKONTRIP INDIA PRIVATE LIMITED VS SHRI KRISHAN DHINGRA	IBC Under Sec 10	14/10/2022	COVER PAGE SIGN MISSED,page:39, 53, 82-89, 96, 113, not clear, etc	PARMOD
202	13/10/2022	Intervention Petition (IBC)	710102084622022	DEBABSHIS NANDA VS SHRI KRISHAN DHINGRA	Any other provision - Govt body	14/10/2022	wrong section and case type wrong, need to file IA, contact to registry	Debashis Nanda
203	12/10/2022	Company Petition IB (IBC)	710102084042022	PETROPOL INDIA LIMITED VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATELIMITED	IBC Under Sec 9	14/10/2022	brief of synopsis missed, estamp paper missed with every affidavit same date notary, all invoices are dim 24-97, true copy sign missed on every pages of annexures, 25rs advocate welfare and and 3rs court fee has been misplaced place on blank side of vakalatnama,etc,	Vikas Sharma
204	12/10/2022	Company Petition IB (IBC)	710102084182022	TARAN PREET KAUR MAKAN VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATELIMITED	Section 94(1)	14/10/2022	estamp paper missed with page no 24, peition every pages sign missed, tc not allowed, true copy certified properly, page:48, 53, 62-68, 84 not clear, 25rs advocate welfare and 3rs court fee missed, etc	RISHI
205	12/10/2022	Company Petition IB (IBC)	710102083912022	CANARA BANK VS RAMKESH BASHISHT	Section 95(1)	14/10/2022	page: all pdf not clear, typed copy not mention, 25rs advocate welfare and 3rs court fee missed, etc	Saurabh Kushawaha
206	12/10/2022	Company Petition IB (IBC)	710102083882022	CANARA BANK VS RAJNEESH NAGAR	Section 95(1)	14/10/2022	page: all pdf not clear, typed copy not mention, 25rs advocate welfare and 3rs court fee missed, etc	Saurabh Kushawaha
207	12/10/2022	Company Petition IB (IBC)	710102083952022	ANKUR GARG VS SILVERTOAN PAPERS LIMITED	Rule 11 of NCLT, 2016	14/10/2022	wrong section and case type wrong, contact to registry,	RAVI
208	12/10/2022	Company Petition IB (IBC)	710102084142022	JASVINDER SINGH MAKAN VS SILVERTOAN PAPERS LIMITED	Section 94(1)	14/10/2022	estamp paper missed with page no 24, peition every pages sign missed, tc not allowed, true copy certified properly, page:48, 53, 62-68, 84 not clear, 25rs advocate welfare and 3rs court fee missed, all bank statment not clear, etc	RISHI
209	12/10/2022	Company Petition IB (IBC)	710102083892022	THE CANARA BANK LIMITED VS KRISHAN PAL SINGH	Section 95(1)	14/10/2022	page: all pdf not clear, typed copy not mention, 25rs advocate welfare and 3rs court fee missed, etc	Saurabh Kushawaha
210	13/10/2022	Company Petition IB (IBC)	710102084752022	SURINDER KAUR MAKAN VS KRISHAN PAL SINGH	Section 94(1)	14/10/2022	estamp paper missed with page no 24, petition every pages sign missed, tc not allowed, true copy certified properly, page:48, 53, 62-68, 84 not clear, 25rs advocate welfare and 3rs court fee missed, all bank statment not clear, etc	RISHI

211	13/10/2022	Company Petition IB (IBC)	710102084812022	PAPINDER SINGH MAKAN VS KRISHAN PAL SINGH		Section 94(1)	14/10/2022	estamp paper missed with page no 24, petition every pages sign missed, tc not allowed, true copy certified properly, page:48, 53, 62-68, 84 not clear, 25rs advocate welfare and 3rs court fee missed, all bank statment not clear, etc	RISHI
212	26/07/2022	Company Petition IB (IBC)	710102060222022	RAJINDER KUMAR SHORILAL & ORS. VS RAJESH PROJECTS (INDIA) PRIVATE LIMITED		IBC under Sec 7	14/10/2022	irp registration certificate missed, not clear, etc	Varnika Bajaj
213	13/10/2022	Company Petition IB (IBC)	710102084732022	GURMEET KAUR MAKAN VS RAJESH PROJECTS (INDIA) PRIVATE LIMITED		Section 94(1)	14/10/2022	estamp paper missed with page no 24, petition every pages sign missed, tc not allowed, true copy certified properly, page:48, 53, 62-68, 84 not clear, 25rs advocate welfare and 3rs court fee missed, all bank statment not clear, etc	RISHI
214	13/10/2022	Company Petition IB (IBC)	710102084832022	CHANTS EVENTS AND PROMOTIONS PRIVATELIMITED VS HEAVEN AHEAD VOYAGE PRIVATE LIMITED		IBC Under Sec 9	14/10/2022	case title wrong, recheck file etc	PARMOD
215	13/10/2022	Company Petition IB (IBC)	710102084842022	CHANTS EVENTS AND PROMOTIONS PRIVATELIMITED VS HEAVEN AHEAD VOYAGE PRIVATE LIMITED		IBC Under Sec 9	14/10/2022	case title wrong, recheck file etc	PARMOD
216	12/5/2021		0710102098152019/23	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.	COMPANY PETITION IB (IBC)/1789(ND)2019	IBC under Sec 7	14/10/2022	Fifteen rupees Welfare Fee stamp missing in Vakalatnama	
217	12/5/2021		0710102098152019/24	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.	COMPANY PETITION IB (IBC)/1789(ND)2019	IBC under Sec 7	14/10/2022	Please delete the Old files and please upload the Original documents	
218	14/10/2022		0710102053392022/5	OXYZO FINANCIAL SERVICES PRIVATE LIMITED Vs. STAR PET TRADING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/543(ND)2022	IBC under Sec 7	14/10/2022	Vakalatnama should be filed in main Reply document only after Page 9 according to PDF, Place one Court Fee stamp in Blank space in Vakalatnama, Page Number msising in Proof of service	
219	14/10/2022		0710102017912021/4(No. of Docs - 1)	VRJ TRADERS PRIVATE LIMITED Vs.	IBC Under Sec 10	Report	14/10/2022	Need to File in IA	
220	13/09/2022		0710102017912021/4(No. of Docs - 1)	VRJ TRADERS PRIVATE LIMITED Vs.	IBC Under Sec 10	Order	14/10/2022	Need to File in IA	
221	14/10/2022		0710102027802021/2(No. of Docs - 1)	JUVALIA SALES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Report	14/10/2022	Pages 1 to 4 according to PDF Not scanned properly	
222	14/10/2022		0710102027802021/2(No. of Docs - 1)	JUVALIA SALES PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Order	14/10/2022	Pages 1 to 4 according to PDF Not scanned properly	
223	15/10/2022		0710102046442022/4(No. of Docs - 1)	KONTINENTAL CROSSLINK PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	Report	14/10/2022	Five rupees Welfare Fee stamp and One rupee Court Fee stamp missing in Vakalatnama, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
224	15/10/2022		0710102046442022/4(No. of Docs - 1)	KONTINENTAL CROSSLINK PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	Order	14/10/2022	Five rupees Welfare Fee stamp and One rupee Court Fee stamp missing in Vakalatnama, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	
225	11/10/2022		0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)		True Copy Sign are Missing and Page No:335-341,374-380,493-496 is Not Clear.	
226	13-10-2022		0710102062562022/1	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2022	ASHMEET SINGH BHATIA Vs. ASHOK CHAND SRIVASTAV	Sec 60(5)		True Copy Sign are Missing.	
227	14-10-2022		0710102015032022/2	INTERLOCUTORY APPLICATION (I.B.C)/1325(PB)2022	ANANT GHILDIAL Vs. PURI CONSTRUCTION PRIVATE LIMITED	Sec 60(5)		Please Rotate the Pages in Portrait Direction.	

228	11/10/2022		0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATE LIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)		True Copy Sign are Missing and Page No:335-341,374-380,493-496 is Not Clear.	
229	13-10-2022		0710102062562022/1	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2022	ASHMEET SINGH BHATIA Vs. ASHOK CHAND SRIVASTAV	Sec 60(5)		True Copy Sign are Missing.	
230	14-10-2022		0710102015032022/2	INTERLOCUTORY APPLICATION (I.B.C)/1325(PB)2022	ANANT GHILDIYAL Vs. PURI CONSTRUCTION PRIVATE LIMITED	Sec 60(5)		Please Rotate the Pages in Portrait Direction.	
231			0710102008632022/3	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES Vs. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9		Pagination wrong after Page 6 according to PDF	
232			0710102025352022/6	COMPANY PETITION IB (IBC)/279(ND)2022	NANCY ISPAT PRIVATE LIMITED Vs. S. D. ENGINEERS TECH PVT. LTD	IBC Under Sec 9		Index missing	
233			0710102040752022/4	COMPANY APPEAL(COMPANIES ACT)/117(ND)2022	MR.VIJENDER SHARMA Vs. MR. DHARAMPAL SINGH RAWAT AND OTHER FINANCIAL CREDITORS (AS MENTIONED IN THE MEMO OF PARTIES)	Sec 252 (1),Sec 252 (3)		One rupee Court Fee stamp missing in Vakalatnama	
234			0710102041862021/3	INTERLOCUTORY APPLICATION (I.B.C)/2634(ND)2021	UMESH PADIA Vs. JAGADEES KUMAR MORRI	Application under any other provisions- IBC		Page 14 according to PDF Not Clear	
235			0710102045702022/2	COMPANY PETITION (COMPANIES ACT)/102(ND)2022	SHAWN COULTER CONSULTING & ANR Vs. DSPC ENGINEERING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)		Sign missing in Pages 1 to 7 according to PDF, E-stamp missing	
236			0710102049272021/3	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA Vs. VISHAL GARG	Application under any other provisions- IBC		Index missing, Notary missing in E-Challan and Affidavit	
237			0710102049272021/4	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA Vs. VISHAL GARG	Application under any other provisions- IBC		Pages 38 to 81 according to PDF are in Hindi	
238			0710102068472020/5	COMPANY PETITION IB (IBC)/659(ND)2021	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	IBC under Sec 7		Please attach order also	
239	12/10/2022		0710102008632022/3	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES Vs. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9		Pagination wrong after Page 6 according to PDF	
240	12/10/2022		0710102025352022/6	COMPANY PETITION IB (IBC)/279(ND)2022	NANCY ISPAT PRIVATE LIMITED Vs. S. D. ENGINEERS TECH PVT. LTD	IBC Under Sec 9		Index missing	
241	12/10/2022		0710102040752022/4	COMPANY APPEAL(COMPANIES ACT)/117(ND)2022	MR.VIJENDER SHARMA Vs. MR. DHARAMPAL SINGH RAWAT AND OTHER FINANCIAL CREDITORS (AS MENTIONED IN THE MEMO OF PARTIES)	Sec 252 (1),Sec 252 (3)		One rupee Court Fee stamp missing in Vakalatnama	
242	12/10/2022		0710102041862021/3	INTERLOCUTORY APPLICATION (I.B.C)/2634(ND)2021	UMESH PADIA Vs. JAGADEES KUMAR MORRI	Application under any other provisions- IBC		Page 14 according to PDF Not Clear	

243	12/10/2022		0710102045702022/2	COMPANY PETITION (COMPANIES ACT)/102(ND)2022	SHAWN COULTER CONSULTING & ANR Vs. DSPC ENGINEERING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)		Sign missing in Pages 1 to 7 according to PDF, E-stamp missing	
244	12/10/2022		0710102049272021/3	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA Vs. VISHAL GARG	Application under any other provisions-IBC		Index missing, Notary missing in E-Challan and Affidavit	
245	12/10/2022		0710102049272021/4	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA Vs. VISHAL GARG	Application under any other provisions-IBC		Pages 38 to 81 according to PDF are in Hindi	
246	12/10/2022		0710102068472020/5	COMPANY PETITION IB (IBC)/659(ND)2021	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	IBC under Sec 7		Please attach order also	
247	7/10/2022		0710200400842013/3	COMPANY PETITION (COMPANIES ACT)/147(ND)2013	MR DILIP SHANTILAL JAIN Vs. M/S INTEGRATED CASETECH CONSULTANTS PVT LTD	Application under any other provisions		Please delete the Old documents and please upload the Original documents	
248	7/10/2022		0710200400842013/4	COMPANY PETITION (COMPANIES ACT)/147(ND)2013	MR DILIP SHANTILAL JAIN Vs. M/S INTEGRATED CASETECH CONSULTANTS PVT LTD	Application under any other provisions		Please delete the Old documents and please upload the Original documents	
249	7/10/2022		0710200400842013/5	COMPANY PETITION (COMPANIES ACT)/147(ND)2013	MR DILIP SHANTILAL JAIN Vs. M/S INTEGRATED CASETECH CONSULTANTS PVT LTD	Application under any other provisions		Please delete the Old documents and please upload the Original documents	
250	11/10/2022		0710102015852020/6	COMPANY PETITION IB (IBC)/460(ND)2020	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	IBC Under Sec 9		Please delete the Old documents and please upload the Original documents	
251	11/10/2022		0710102026832022/4	COMPANY PETITION IB (IBC)/324(ND)2022	KARINA HEALTHCARE PRIVATE LIMITED Vs. HN REACON PRIVATE LIMITED	IBC under Sec 7		Index missing	
252	11/10/2022		0710102040332022/4	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. Vs. IMPERIA STRUCTURES LIMITED	IBC under Sec 7		Sign missing in the Allotees details document	
253	11/10/2022		0710102047162022/1	INTERLOCUTORY APPLICATION (I.B.C)/3033(PB)2022	DESHWAL CONTRACTORS Vs. JAYPEE INFRATECH LTD	Sec 60(5)		Page 14 according to PDF in Hindi	
254	11/10/2022		0710102047162022/1	INTERLOCUTORY APPLICATION (I.B.C)/3033(PB)2022	DESHWAL CONTRACTORS Vs. JAYPEE INFRATECH LTD	Sec 60(5)		Page No. 14 Need to English Translate Copy and Page No. 15-17 True Copy Sign Missing and Address Not Match in Affidavit	
255	11/10/2022		0710102048512022/5	COMPANY PETITION IB (IBC)/504(ND)2022	OM STAMPINGS PRIVATE LIMITED Vs. NELCO ELECTRICALS PRIVATE LIMITED	IBC Under Sec 9		Address Not Match in Affidavit	
256	11/10/2022		0710102051742022/2	COMPANY PETITION IB (IBC)/512(ND)2022	MOHD NAZIM KHAN (DISSOLUTION OF UNIPLATFORM) Vs. AIMTrex TECHNOLOGIES PVT. LTD	IBC Section 59		Page No. 5-7 True Copy Sign Missing	
257	11/10/2022		0710102053862022/1	COMPANY PETITION IB (IBC)/676(ND)2022	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANUSHA ENGINEERING CONSULTANTS AND CONSTRUCTION PRIVATE LIMITED	IBC under Sec 7		E-Stamp Paper Missing	

258	11/10/2022		0710102055042022/3	COMPANY PETITION IB (IBC)/595(ND)2022	SUMARGSAI TECHNOLOGIES PRIVATE LIMITED Vs. ENERGY EFFICIENCY SERVICES LIMITED	IBC Under Sec 9		E-Stamp Paper Missing	
259	11/10/2022		0710102061192021/1	COMPANY PETITION (COMPANIES ACT)/148(ND)2021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) Vs. ARGL LIMITED	Sec 224 (5)		Need to Applicant Sign Every Pages	
260	11/10/2022		0710102068192022/2	INTERLOCUTORY APPLICATION (I.B.C)/4207(PB)2022	HDFC BANK PVT. LTD Vs. SATISH KUMAR MATHUR	Rule 11 of NCLT, 2016		Only Proof of Service Show Please Document Upload Once Again	
261	11/10/2022		0710102068472020/4	COMPANY PETITION IB (IBC)/659(ND)2021	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	IBC under Sec 7		Reply and Vakalatnama Separately Filed	
262	11/10/2022		0710102087192021/2	COMPANY PETITION (COMPANIES ACT)/8(ND)2022	HOTEL QUEEN ROAD PRIVATE LIMITED. Vs. SUMERU PROCESSORS PVT LTD	Sec. 55(3)		Index Missing and 3 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	
263	11/10/2022		0710102087192021/3	COMPANY PETITION (COMPANIES ACT)/8(ND)2022	HOTEL QUEEN ROAD PRIVATE LIMITED. Vs. SUMERU PROCESSORS PVT LTD	Sec. 55(3)		E-Stamp Paper Missing and Page No. 7-99 True Copy Sign Missing in Annexure	
264	11/10/2022		0710102101782020/3	INTERLOCUTORY APPLICATION (I.B.C)/4732(PB)2020	MR. MUNISH NAGPAL Vs. MR. ATUL KUMAR KANSAL	Sec 60(5)		E-Stamp Paper Missing and True Copy Sign Missing in Annexure	
265	11/10/2022		0710102101782020/4	INTERLOCUTORY APPLICATION (I.B.C)/4732(PB)2020	MR. MUNISH NAGPAL Vs. MR. ATUL KUMAR KANSAL	Sec 60(5)		E-Stamp Paper Missing and True Copy Sign Missing in Annexure	
266	11/10/2022		0710102109272019/14	COMPANY PETITION IB (IBC)/1935(PB)2019	ICICI BANK Vs. SMS PARYAVARAN LIMITED	IBC under Sec 7		Wrongly Filed Need to be IA	
267	11/10/2022		0710102170672019/3	COMPANY APPEAL(COMPANIES ACT)/14(ND)2020	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRCOMPANIES AND ANGAD SECURITY AND SERVICES PVT LTD	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		Page No. 4-17 True Copy Sign Missing	
268	11/10/2022		0710200411212018/58	COMPANY PETITION IB (IBC)/228(PB)2018	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7		Page No. 33 Page Cut	
269	12/10/2022		0710102117882020/5					Page No. 5-23 Page Not Clear	


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